NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 199/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

Name of the Company:

Ajay Patel & Ors.

V/s.

Multidimensional Holdings & Consultants Pvt.

Ltd. & Ors.

Section of the Companies Act:

Sections 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS	S) DESIGNATION	REPRESENTATION	SIGNATURE
1. TANAYA SHAH	ADVOCATE	PETITIONERS	Tangga Shah
2. VINAY BAIRAGRA		RESPONDENT	1 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1
3 Aditya Bihani With Any Triwedi	AOVOCATE	Respondent	Alban. B

ORDER

Learned Advocate Ms. Tanya Shah i/b Learned Advocate Mr. Dhaval Shah present for Petitioner. Learned Advocate Mr. Vinay Bairagra present for Respondent no. 4, 5, 6 and 8. Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Respondents no. 1 and 3. None present for other Respondents.

Learned Advocate Mr. Vinay Bairagra filed Vakalatnama for Respondent no. 4, 5, 6 and 8.

Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi filed Vakalatnama for Respondents no. 1 and 3.

At request of Learned Counsel for Petitioner.

List the matter on 03.11.2017 for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 20th day of September, 2017.